

(c) Yes, Sir.

(d) The matter is receiving attention.

Computer Training Centres

4523 SHRIMATI GEETA MUKERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the mushrooming of computer teaching shops in the country charging high fees in imparting computer training with poor infra-structural facilities and ill trained personnel; and

(b) if so, the steps proposed to be taken towards standardising computer training and issue guidelines about the uniformly in regard to fees, courses of reading etc?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The majority of institutions which provide computer training are in the private sector and they charge fees according to their own norms.

(b) The Government of India, Department of Electronics vide Resolution, dated 16th August, 1990, have announced a scheme under which private sector computer training institutes meeting the defined quality and service standards are given accreditation for conducting certain specified courses viz. O (Foundation), A (Advance Diploma), B(Graduate) and C(Post Graduate) levels computer courses.

Funds for Afforestation in Himachal Pradesh.

4524. PROF PREM DHUMAL: Will the PRIME MINISTER be pleased to state:

(a) whether a lot of funds which are meant for desert development are lying unutilised;

(b) if so, whether the Government propose to divert the fund and allocates for afforestation schemes to other States including Himachal Pradesh;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) to (d). The question does not arise.

Off Loading of Public Sector Equity on Mutual Funds

4525. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to off load public sector equity on the mutual funds and financial institutions;

(b) if so, the details thereof and the reasons therefor; and

(c) the total amount that has been decided to be off loaded?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The proposal to off load public sector equity on the mutual funds and financial institutions is under finalisation.

[*Translation*]

Villages Selected Under I.T.D.P. in U.P.

4525-A. SHRIJEEWAN SHARMA: Will the Minister of FOOD be pleased to state:

(a) the number of villages selected under Integrated Tribal Development Project in Uttar Pradesh district-wise;

(b) if so, the details thereof; and

(c) the quantity of ration supplied under this scheme last year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) 41 villages in two Block I.E. Pilaya and Nighasan in Lakhimpur District of Uttar Pradesh have been covered under I.T.D.P.

(b) The details of villages are as under:

Name of I.T.D.P.	No. of Blocks Covered	Area of I.T.D.P. in sq hectares	Population (1981 census)		No. of Villages	
			Total	%age		
1	2	3	4	5	6	7
Lakhimpur	1 Pilaya	9936.77	18165	14444	79.52	36
	2. Nighasan		4266	2536	59.45	5
			224131	16980	75.70	41

(c) 10,000 tonnes of wheat was lifted by the Government of Uttar Pradesh from Food Corporation of India godowns for distribution to the beneficiaries under the I.T.D.P. scheme during the year 1990-91.

[English]

Manufacture of KPV and Other Vaccines

4525-B. SHRI K.V. THANGKA BALU: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have given approval to a project for the manufacture of KPV and other vaccines;

(b) if so, the details thereof; and

(c) the stage at which the project stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes Sir.

(b) and (c). A Joint sector company namely 'Indian Vaccines Corporation Limited' (IVCOL) was registered under the Companies Act 1956. The company has been promoted by Govt. of India (Department of Biotechnology), Indian Petrochemicals Corporation Limited (IPCL), Baroda and Pasteur Merieux Serums & Vaccins (PMSV), France. The IVCOL is setting up a Manufacturing cum R & D units in Gurgaon District, Haryana for indigenous manufacture of the following vaccines:-

Inactivated Polio Vaccine	10 Million
Measles	20 million
Rabies	2 million
DPTP (Quadruple)	40 million

*Only as formulation using IPV manufactured by IVCOL and DPTP produced from other manufacturers in India.

Land for the project has been acquired at Manesar village, Gurgaon District and civil construction of plant and utilities is in progress. Recruitment and training of personnel and procurement of equipments and machinery have also commenced. The civil work is expected to be completed by the end of 1992.

Social and Culture Clubs to Promote Sports

4525-C. SHRIMATI DIPIKA CHIKHLIA:
SHRI CHETAN P.S. CHAUHAN:
SHRI HARISH NARAYAN PRABHU ZANTYE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of social and cultural clubs established for promoting sports and cultural activities to which lands have been allotted by the Union Government so far;

(b) whether some of these clubs are not providing the sports facilities for which these were established; and

(c) if so, the action taken proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Twelve Clubs have been allotted land by Government for promoting sports. In addition, six sports Complexes have been established by DDA and Stadias are administered by Sports Authority of India for Promoting Sports.

(b) and (c). No specific complaints have been brought to the notice of the Government. However, whenever any violation of lease terms/allotment conditions is noticed, action under the terms and conditions of